NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

CP/122/2018

NAME OF THE APPLICANT: SRI BALASUBRAMANIER SPINNING & WEAVING MILLS PVT LTD

UNDER SECTION : 59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Sti Vinshini 2. B. Sarath babo

Councel for Patitioner Si Vanihums For Respiratory B. God Britism

ORDER

Counsels for both the parties are present. Counsel for RoC is directed to file the objections before next date of hearing. Matter is posted for orders. Put up on 20.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk